

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-88(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018

NAME OF THE COMPANY: Kaiross Consultants Vs. Avanta Offices Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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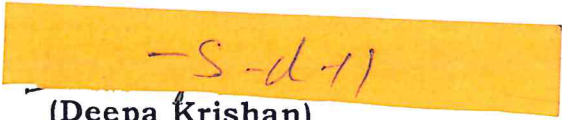
	For the Petitioner:	Ms. Ruchi Mahajan, Advocate		
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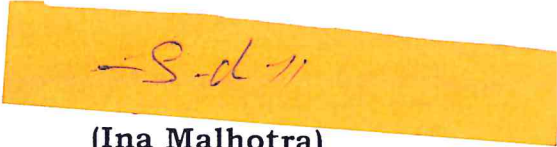
	For the Respondent:	Mr. Nakul Mathur, Director		
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ORDER

Mr. Nakul Mathur, Director of the Corporate Debtor is present in Court.
He prays for some time to file his reply. The same be filed before the next date
of hearing.

To come up on 15th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)